

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3811/2015

this the 19th day of July, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)

Kaptan Singh Sehrawat
Medical Lab. Technologist
S/o Shri Balbir Singh Sehrawat
Age-36 years
R/o 2779, Wazirabad Village Ext. Gali No.8
Wazirabad, Delhi – 84.

.....Applicant

(By Advocate:Shri Amit Anand)

Versus

Union of India & Ors. through

1. The Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi – 110 011.
2. Director, LHMC & Associated Hospitals
Shaheed Bhagat Singh Marg, New Delhi – 110 001.
3. Mr. Neeraj Sachdeva
Deputy Director Administration cum
Estate Officer, LHMC & Associated Hospitals
Shaheed Bhagat Singh Marg, New Delhi – 110 001.
4. Mr. B.L.Meena, Under Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi – 110 011.

.....Respondents

(By Advocate:Shri Gyanendra Singh)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When this matter is taken up, the learned counsel for the applicant submits that the respondents have passed an Allotment Order dated

14.07.2016 by which he satisfied and hence, no further orders are necessary. Accordingly, the OA is disposed of. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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